

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:2833
ANSWERED ON:19.12.2003
SALE OF EDIBLE OIL
PRAKASH V. PATIL

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has banned retail loose sale of edible oil and instead ordered the retail sale in packed new tins only;
- (b) if so, the details thereof; and
- (c) the likely effect on loose retail sellers and the consumers?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SREENVASA PRASAD)

(a),(b)&(c): Government promulgated the Edible Oils Packaging (Regulation) Order, 1998 so as to ensure availability of safe and quality edible oils to the consumers in packed form. Tin and plastic containers once used are not to be re-used for packaging.

State Governments have been empowered to exempt any edible oil from the provisions of this Order in specific circumstances and for specific period.